

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/6709 IA

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The Member Secretary,
Assam State Legal Services Authority,
Kamrup(M)

Dated Guwahati, the th 21 July, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. ASLSA 77/2016/1777 dated 01.07.2023

Sir,

With reference to the above, I am directed to inform you that Smti Anamika Barman, Under Secretary, ASLSA, Kamrup(M) has been granted permission to avail LTC for the block period of 2022-2025 as prayed for, to visit Srinagar w.e.f 22.07.2023 to 29.07.2023, along with her spouse, Sri Anurup Bordoloi, Munsiff No.1, Kamrup(M), by the shortest possible route, as per existing Rules.

Further, she has been allowed to place separate station leave and leave petition before Hon'ble Member Secretary, ASLSA, Kamrup(M).

Smti Barman may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/6700-6713 IA.
Copy to:-

Dated 21/07/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Anamika Barman, Under Secretary, ASLSA, Kamrup(M), with reference to her letter dated 01.07.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR(VIGILANCE)

AK